

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:965

ANSWERED ON:24.11.2000

PROCUREMENT OF SUB-STANDARD FOODGRAINS

GEORGE EDEN;HARIBHAI PARTHIBHAI CHAUDHARY;SUNDER LAL TWARI

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India had procured sub-standard foodgrains during the last season particularly from Punjab;
- (b) if so, the reasons therefor;
- (c) the total quantity of such foodgrains procured during the said period;
- (d) whether inferior quality of foodgrain is supplied through Public Distribution System;
- (e) if so, the reasons therefor; and
- (f) if not, the manner by which such foodgrains is likely to be disposed of?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI CHAUHAN )

- (a) No Sir, No relaxed specification / substandard foodgrains has been procured by the Food Corporation of India (FCI) during the last season in Punjab.
- (b) & (c) : Does not arise.
- (d) No Sir, Foodgrains (Wheat rice) free from insect infestation and conforming to Prevention of Food Adulteration (PFA) Act standards are supplied by FCI to the State Governments for Public Distribution System (PDS).
- (e) & (f) : Does not arise.